

Development Bank for the Gandhar Field Development Project. An incremental production of 16.521 million tonnes of crude oil and 18.14 billion cubic metres of gas is expected from the project.

(d) Bids have been invited under the Fourth Round of Bidding from foreign and Indian companies for exploration for hydrocarbons in 72 blocks in the country.

**Auraiya Gas Cracker and Salempur Aromatic project, Uttar Pradesh**

1094. DR. SANJAYA SINH: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is a fact that the Auraiya Gas Cracker Project and the Salempur Aromatic project of Uttar Pradesh are still lying pending with the Government for sanction/clearance;

(b) if so, what are the details thereof and the reasons for not sanctioning/clearing these projects so far; and

(c) by when the sanction/clearance to these projects is likely to be given?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) to (c) Gas Authority of India Limited's proposal to set up a Petrochemical Complex at Auraiya in Uttar Pradesh was given first stage approval in 1989. The detailed feasibility report submitted by GAIL is being processed for Government approval.

A Letter of Intent has been issued to M/s. J. K. Petrochemicals on 23.5.1989 for setting up an Aromatic Complex at Salempur in Uttar Pradesh.

**पेट्रोल पम्पों पर छापे**

1095. डा. अबरार अहमद : क्या पेट्रोलियम और प्राकृतिक गैस मंत्री यह बताने की कृपा करेंगे कि :

(क) दिल्ली तथा राजस्थान के कितने पेट्रोल पम्पों पर मिलावट करने

का आरोप लगाया गया था और उनके विरुद्ध क्या कार्रवाई की गई थी तथा कुल कितने छापे मारे गए थे, और

(ख) उन गैस एजेंसियों की संख्या कितनी है जिन्हें काला बाजारी करते हुए पकड़ा गया था अथवा जिनके विरुद्ध शिकायतें प्राप्त हुई थी तथा उन पर की गई कार्रवाई का व्यौरा क्या था ?

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में मंत्री (श्री बी० शंकरानन्द) : (क) तेल कम्पनियों द्वारा अप्रैल, 1990 से दिसम्बर, 1991 के दौरान मिलावट के 7 मामले जानकारी में आए थे जबकि राज्य/संघ राज्य क्षेत्र के प्राधिकारियों द्वारा दिल्ली और राजस्थान में 62 छापे मारे गए थे। बाजार अनुशासन दिशानिर्देशों के अनुसार दोषी डीलरों के विरुद्ध बिक्री पर रोक, चेतावनी, आदि जैसी विभिन्न कार्रवाई की गई।

(ख) इसी दौरान दिल्ली और राजस्थान से काला बाजारी के 9 मामले तथा गैस एजेंसियों के विरुद्ध छापे के 13 मामले जानकारी में आए। जांच करने पर कोई भी मामला साबित नहीं किया जा सका।

**L.P.G. dealerships**

1096. SHRI SUBRAMANIAN SWAMY: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is a fact that the Indian Oil Corporation had issued some letters of intent in April-June, 1991 for dealerships and the same were suspended for review by Government;

(b) if so, the number of such cases cleared after the review;

(c) what was the criterion adopted by Government for review;

(d) the number of cases still lying pending for review; and

(e) whether Government have fixed any dead-line for clearance of pending cases?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHAN-KARANAND): (a) to (d) 16 LOIs were issued during this period. While one case has been reviewed and cleared, the remaining cases are under review.

(e) No, Sir.

#### Supply of under weight LPG cylinders

1097. SHRI SURENDRA SINGH THAKUR: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Government are aware that All the Gas Agencies have been supplying underweight gas cylinders to the consumers in Delhi;

(b) if so, what steps Government have taken to check the unfair practice and provide relief to the consumers;

(c) if not, whether Government propose to set up a flying squad to intercept and inspect the supply vans of gas agencies at the time of supply to the consumers;

(d) if so, the manner in which Government propose to implement the scheme; and

(e) what are the existing facilities provided to the consumers against pilferage by the gas agencies?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHAN-KARANAND): (a) to (e) There are clearly laid down procedures to ensure correctness of weight of LPG cylinders at the bottling plants. As and when specific complaints about sale of under-weight cylinders are received, oil marketing companies taken appropriate action against LPG distributors under the Marketing Discipline Guidelines and also by the State Governments through their Weights and Measures Departments.

#### कच्चे तेल का उत्पादन

1098. डा० जितेन्द्र कुमार जैन :

श्री राम जेठमलानी :

क्या पेट्रोलियम और प्राकृतिक गैस मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान 15 फरवरी, 1992 के "दी इकोनामिक टाइम्स" में "क्रुड आउट पुट एक्स-पैक्टेड टु टच आल टाइम लो" शीर्षक से प्रकाशित समाचार की ओर गया है, यदि हां, तो क्या यह सच है कि इस वर्ष लगभग 26 मिलियन टन कच्चे तेल का उत्पादन होने की संभावना है ;

(ख) यदि नहीं, तो वर्तमान संकेतों के अनुसार कच्चे तेल के उत्पादन के संबंध में सरकार का क्या अनुमान है और इस वर्ष के लिए क्या उत्पादन लक्ष्य निर्धारित किया गया है ; और

(ग) क्या सरकार ने उत्पादन में कमी होने के कारणों की समीक्षा की है ; यदि हां, तो इसका ब्योरा क्या है ?

पेट्रोलियम और प्राकृतिक गैस मंत्री (श्री बी. शंकरानन्द) : (क) से (ग) इस समाचार की ओर सरकार का ध्यान दिलाया गया है। वर्ष 1991-92 के लिए कच्चा तेल के उत्पादन का लक्ष्य अब 31.8 मिलियन टन पर निर्धारित किया गया है जिसके प्रति 30.6 मिलियन टन के उत्पादित किये जाने की संभावना है। कमी होने के कारणों में रिजर्वयर संबंधी अडचनें, परियोजनाओं में स्लिपेज, हड़ताल और आंदोलन आदि शामिल हैं।

#### गैस में अत्यधिक कटौती

1099. सरदार जगजीत सिंह अरोड़ा : क्या पेट्रोलियम और प्राकृतिक गैस मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान 24 दिसम्बर, 1991 के "दी इंडियन एक्स-प्रेस" में "इंस्टिट्यूट कट इन प्रोजेक्टेड